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ITEM NO.29

REGISTRAR COURT. 1 SECTION XIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 8789/2015

V.E. THOMAS AND ORS.

Appellant(s)

VERSUS

MATHAI VARGHESE AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file additional documents)

WITH

C.A. No. 8790/2015

Date : 13/04/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. A. Raghunath,Adv.

For Respondent(s) Ms. Athira G. Nair,Adv.

Mr. E. M. S. Anam,Adv.

Mr. Sonali Negi,Adv.

Mr. Vishnu Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await service in respect of respondent No. 12 in C.A. No. 8789/2015 and respondent No. 10 in C.A. No. 8790/2015 from Ministry of Law and Justice. Reminder be issued.

List again on 7 th

July, 2017.

(RAJESH KUMAR GOEL)
Registrar